

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-524
IB-695/ND/2020

IN THE MATTER OF:

M/s Finex Consultancy Services Through CS Nikita Shukla Sole Proprietor
V/s.
M/s Yuthika Commercial Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 12.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)


SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Re-notified to 10.08.2021.


(Anil Kumar)
Fox (Court Officer, C-V)